

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-193/2011/ 226 /A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Kaushik Kumar Sharma,  
Addl. District and Sessions Judge cum  
I/C District and Sessions Judge  
Kamrup, Amingaon.

Dated Guwahati, the January, 2022.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. ADJKA/125/2022 Dated 12<sup>th</sup> January, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **Restricted Holiday on 17.01.2022**, has been accepted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-193/2011/227 /A, dated**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**